

# THE HIGH COURT OF MEGHALAYA SHILLONG

HCM.II/171/2018/Rect/\_\_\_\_\_

Dated the 1<sup>st</sup> April, 2019.

## NOTIFICATION

It is notified, the following 2(Two) candidates have qualified the written examination of Grade-I Judicial Officer (District Judge, Direct Quota) held on 11<sup>th</sup>, 12<sup>th</sup> & 13<sup>th</sup> February, 2019. They shall appear for viva voce before the Recruitment Committee on 8<sup>th</sup> April, 2019 at 3.00 PM in the High Court premises.

They shall also bring with them original testimonials.

Sl.NO	NAME	ROLL NO	ADDRESS
1.	Shri Mithilesh Kumar S/ o. Shri. Harishchandra Raut (General Category)	135	Chamber No.661, Patiala House Courts, New Delhi- 110001
2.	Smti Persara Syngkon D/o. Shri. B. Dkhar (Scheduled Tribe Category)	143	Mawkhar Main Road, Shillong - 793001

By Order

  
**REGISTRAR GENERAL**

HCM.II/171/2018/Rect/ 419A A

Dated the 1<sup>st</sup> April, 2019.

### Copy to:-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice for his Lordship's information.
2. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge for his Lordship's information.
3. The Registrar (Admn), High Court of Meghalaya for information and necessary action.
- ✓ 4. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
5. Notice Board
6. Office File.

  
**REGISTRAR GENERAL**